

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.209 OF 2020**

**In the matter of:**

R.P. Casting Pvt Ltd

Appellant

Vs

Registrar of Companies, Delhi and Haryana

Respondent

Mr. Ashish Middha and Mr. Purav Middha, Advocates for Appellant

**ORDER**

**17.11.2020**- Learned counsel for the appellant after arguing for sometimes prays for a short adjournment to seek further instructions in the matter. Hence the appeal is adjourned. List the appeal for admission (fresh case) on **8<sup>th</sup> December, 2020.**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**Bm/kam**